

CP NO.11/ALD/2021, CA NO.15/2021

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : ALOK KUMAR RAI & ORS. V/S FALCON TOWNSHIP PVT. LTD. & ORS.

SECTION : 241/242 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. UJJAWAL SATSANGI ALONG WITH
SH. PRATIK PANDEY, ADVS.

COUNSEL FOR RESPONDENT : SH. AMAN KUMAR DWIVEDI ALONG WITH
SH. SAURABH SRIVASTAVA, ADVS.

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The matter was taken up today through Video Conferencing.

Heard Sh. Ujjawal Satsangi along with Sh. Pratik Pandey, Advocates for the applicant and Sh. Aman Kumar Dwivedi along with Sh. Saurabh Srivastava, Advocate for the respondent through video conferencing.

Ld. Counsel for the applicant states that he has received the copy of reply to CA No.15/2021 yesterday i.e. 13.07.2021 and he seeks time to file rejoinder to the same. Time is granted.

Accordingly, put up in the week commencing 24th August, 2021 before the Regular Court/ through Video Conferencing.

Dated : 14.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)